

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 29th March, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
DELIVERY OF JUDGMENT			
1.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv.
FOR ADMISSION			
2.	Original Application No. 188/2017	Tapan Kumar Chakrabarti Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Saraswata Mohapatra, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
FOR HEARING			
4.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9
5.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
6.	Original Application No. 591/2016	Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr. Tarunvir S. Khehar, Adv. for R-3 to 6&8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7

			Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC
7.	Original Application No. 333/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 & 4 Mr. Dileep Poolakkot, Adv. for R-2 Mr. Pradeep Misra, Adv. for -5 Mr. Saqib, Adv. for R-6 Mr. B. V. Niren, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
8.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 6 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Ms. Bhavana Duhoon, Adv. for R-6 Mr. Narender Pal Singh, Adv. for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Michelle, Adv. for R-13 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Abhishek Yadav, Adv. Mr. A.D.N. Rao, Adv. for DMRC Mr. Karan Grover, Adv. for NHAI Mr. Ankur Jain, Adv. for DUSIB
9.	Original Application No. 270/2016	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv.
10.	Original Application No. 324/2016 (M.A. No. 113/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 4 Mr. Raman Yadav, Adv. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Vikas Mehta, Adv.
11.	Original Application No. 611/2016 (M.A. No. 1164/2016)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
12.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Manu Yadav, Adv. for R-4

Date : 29th March, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
13.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 329/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
14.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7

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